

I. Notification of the Ministry of Corporate Affairs.

II. Report (2007) pertaining to the execution of the provisions of Monopolies and Restrictive Trade Practices Act, 1969, related papers.

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF THE STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): Sir, on behalf of Shri Salman Khursheed, I lay on the Table

- I. A copy (in English and Hindi) of the Ministry of Corporate Affairs Notification G.S.R. 91, dated the 20th June, 2009, publishing the Office of the Director General of Investigation and Registration (Group 'A' posts) Recruitment Rules, 2009, under sub-section 3 of the Section 67 of the Monopolies and Restrictive Trade Practices Act, 1969.

[Placed in Library. See No.L.T. 578/15/09]

- II. A copy each (in English and Hindi) of the following papers:—

- (a) Thirty-seventh Annual Report pertaining to the execution of the provisions of the Monopolies and Restrictive Trade Practices Act, 1969, for the period from 1st January, 2007 to 31st December, 2007, under Section 62 of the Monopolies and Restrictive Trade Practices Act, 1969.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No.L.T. 579/15/09]

I. Notification of the Ministry of Environment and Forests.

II. Report (2007-08) of the CPCB, Delhi and related papers.

III. Outcome budget (2009-10) of the Ministry of Environment and Forests.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): Sir, I lay on the Table

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment and Forests, under Section 26 of the Environment Protection Act, 1986:
 - (1) S.O. 1243 (E), dated the 15th May, 2009, amending Notification No. S.O. 114 (E), dated the 19th February, 1991, to substitute certain entries in the original Notification.